

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3949
ANSWERED ON:05.09.2012
IT ENABLED TRANSPARENCY
Shetkar Shri Suresh Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Ministry is using IT-enabled transparency to prevent corruption in each Government scheme;
- (b) if so, the details thereof, State-wise including Andhra Pradesh; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) & (b) Yes, Madam. In pursuance of the commitment of the Government towards good governance, the Union Cabinet approved the National e-Governance Plan (NeGP) on 18th May, 2006 to enhance transparency and accountability at all levels of governance, particularly in the delivery of all Public services. The plan consists of 31 Mission Mode Projects (MMPs) encompassing 11 central MMPs, 13 state MMPs and 7 integrated MMPs and also includes 8 Common Core and Support Components. The 31 MMPs are being implemented by respective Line Ministries/Departments out of which 4 MMPs namely, India Portal, Common Services Centers, e-Districts and National Services Delivery Gateway (NSDG) are being implemented by the Department of Electronics and Information Technology (DeitY). The Ministry/Department wise list of Mission Mode Projects is at the Annexure-I. The detailed status of implementation is at Annexure-II

(c) Does not arise in view of above.